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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

CP No. 44/241/NCLT/AHM/2016



Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.01.2018**

Name of the Company: Amitbhai H Modi
V/s.
Aishwarya Lifestyle Pvt. Ltd. & Ors.

Section of the Companies Act: Section 241 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	PRIYANK DAVE ON BEHALF OF JAIMIN DAVE	ADV.	PETITIONER	
2.	Tanisha Khubchandani For Arjun R Sheth	Adv.	Respondents	

ORDER

Learned Advocate Mr. Priyank Dave i/b Learned Advocate Mr. Jaimin Dave present for Petitioner. Learned Advocate Ms. Tanisha Khubchandani i/b Learned Advocate Mr. Arjun Sheth present for Respondents no. 4, 6 and 7. None present for other Respondents.

At request of learned Counsel for Respondent on the ground of ill health.

List the matter on 21.03.2018.


MANORAMA KUMARI
MEMBER JUDICIAL


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 23rd day of January, 2018.